

SPECIAL BENCH  
COURT - I

O-234

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/173(KB)2021  
IVN.P/8(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS BLACKBERRY PROJECTS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearances (via video conferencing/physically)**

**For the Applicant**

**Ms. Namrata Basu, Adv.**

**Ms. Anushka Dhar, Adv.**

**For R2 and R3**

**Mr. Manish Pratap Singh, Adv.**

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter before regular Bench on **11.06.2024**.

**D. ARVIND  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**